| | | | | | | Annexure 7 | | | | | | | | | | |
|---|--|------------------|-----------------------------|---------------------------|----------------|----------------------------|-------|----------------|------------|---------|------------|---------|------------|--------------|-------------|---------|
| | Name of the corporate debtor: Unity Appliances Limited; Date of commencement of CIRP: 6th May, 2021; List of creditors as on: 12-08-2021 | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | | |
| List of operational creditors (Government dues) | | | | | | | | | | | | | | | | |
| (Amount in Rs.) | | | | | | | | | | | | | | | | |
| SI. No. | Details of Claimant | | | Details of claim received | | Details of claims admitted | | | | | | Amount | Amount of | Amount | Amount of | Remarks |
| | | | | | | | | of | | | | | | of claim | claim under | 1 ' 1 |
| | | | | | | | | | | | contingen | | not | verification | 1 1 | |
| | Department | Government | Identification No. | Date of receipt | Amount claimed | Amount of | | Amount covered | | Whether | % of | t claim | may be set | admitted | | 1 |
| | | | | | | claim | claim | by security | covered by | related | voting | | off | | | 1 1 |
| | | | | | | admitted | | interest | guarantee | party? | share in | | | | | 1 1 |
| | | | | | | | | | | | CoC, if | | | | | 1 1 |
| | | | | | | | | | | | applicable | | | | | 1 1 |
| | | | | | | | | | | | | | | | | |
| | Employees Provident Fund | Central | | | | | | | | | | | | | | 1 |
| 1 | Organisation | Government | MD/MDU/59258 | 09-08-2021 | 40,82,251 | - | | NA | NA | NA | NA | NA | NA | NA | 40,82,251 | NA |
| | | | | | | | | | | | | | | | | 1 |
| | Employees State Insurance | _ | Statutory body formed under | | | | | | | | | | | | | 1 |
| 2 | Corporation | Office - Madurai | ESIC Act, 1948 | 02-09-2021 | 99,094 | 99,094 | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA |



